

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. *121
TO BE ANSWERED ON 30.07.2026

Biodiversity finance

*121. SHRI CONSTANDINE RAVINDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has examined the recent international assessments indicating that a larger share of biodiversity finance is being channelled directly to indigenous peoples and local communities, recognising their significant contribution to conservation and sustainable management of ecosystems under the Kunming-Montreal Global Biodiversity Framework;
- (b) the measures adopted by Government to ensure that biodiversity-related financial assistance reaches eligible forest-dwelling and tribal communities in a transparent, accountable and equitable manner;
- (c) the institutional mechanism for community participation in deciding the utilisation of such funds; and
- (d) the safeguards established to monitor outcomes and ensure effective conservation?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) to (D) IN RESPECT OF
RAJYA SABHA STARRED QUESTION NO. 121 DUE FOR REPLY ON 30.07.2026
REGARDING BIODIVERSITY FINANCE ASKED BY SHRI CONSTANDINE
RAVINDRAN.**

(a): The Government is aware of recent developments under the Convention on Biological Diversity (CBD), including the implementation of the Kunming-Montreal Global Biodiversity Framework (KMGBF).

At the sixteenth meeting of the Conference of the Parties (CoP-16) to the Convention on Biological Diversity (CBD), a decision has been taken by Parties to establish the Cali Fund under the multilateral mechanism for the fair and equitable sharing of benefits arising from the use of Digital Sequence Information (DSI) on genetic resources. The Fund serves as the global financial mechanism for mobilizing, receiving and disbursing benefits arising from the DSI.

At least half of the resources mobilized through the Cali Fund is intended to support the self-identified needs and priorities of indigenous peoples and local communities, through government authorities or institutions identified by them, in accordance with national circumstances and legislation.

The Cali Fund receives contributions globally primarily from private sector entities, particularly companies in the pharmaceutical, biotechnology, cosmetics, agriculture, animal and plant breeding, and related life-science sectors that commercially utilize Digital Sequence Information (DSI) on genetic resources. The Fund is financed mainly through voluntary contributions from private sector users of DSI, and the CBD continues to develop operational modalities, including eligibility thresholds and contribution arrangements.

As the Cali Fund is an international multilateral mechanism established under the CBD, it is administered by the United Nations Multi-Partner Trust Fund Office, and is not administered by the Government of India.

India has not received any financial assistance through the Cali Fund or any international contributions directly to indigenous peoples and local communities for biodiversity conservation and the sustainable management of ecosystems under the Kunming Montreal Global Biodiversity Framework.

(b) to (d): Does not arise in view of the fact that Cali fund has not been operationalized.
